



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.81/BB/ 2017	-	For filing objections & appoint-ment of IRP	Rule-6 of I&B	Twenty Twenty Media Pvt Ltd Vs UL India Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Raghuram Adambai (Proxy counsel)	9900039859	
2.	M.B. Anand	9845593802	

ORDER

Proxy Counsel for Petitioner is present. Counsel for Respondent is also present. Time extended for filing objections till 05/12/2017. Meanwhile the Petitioner is directed to furnish the name of IRP.


Member (T)


Member (J)